

Government, the Manager, Bhilai Steel Plant signed a no-objection certificate for the grant of these leases within the notified mine areas of Hirri mines?

**The Deputy Minister in the Ministry of Steel and Mines (Shri P. C. Sethi):** (a) No, Sir.

(b) Does not arise.

(c) No, Sir. No objection certificates have only been granted in respect of areas outside those reserved for the Bhilai Steel Plant.

**Shri S. M. Banerjee:** In reply to parts (a) and (b) of the question, the hon. Deputy Minister has stated 'No, does not arise'. He has also stated that no objection certificates have been granted for lease outside the reserved area. May I know the terms under which such lease has actually been given?

**Shri P. C. Sethi:** There is a reserved area for this, which is about 480 acres, but beyond that the lease has been granted after the no-objection certificate was given; after examining it and after having found that the area is not workable, the lease has been granted to the private party.

**Shri S. M. Banerjee:** May I know whether the granting of such lease to a private party will not affect the public sector mines in that area?

**Shri P. C. Sethi:** No, as I have already stated in the main answer, this has been granted outside the reserved area.

**Shrimati Renu Chakravarty:** May I know the grade of the ore in this mining area, and whether in view of the fact that the Barsua mines at Rourkela have turned out to be a damp squib or almost a failure, the granting of these Hirri mine areas to the private sector, instead of utilising them fully for our public sector, is a wise decision?

**Shri P. C. Sethi:** This is a question of grant of lease for dolomite meant for iron ore. As far as dolomite is concerned, we have got a reserved area which can serve for about 50 years.

**Shri Basappa:** May I know for how many years the ore in the mining areas reserved for Bhilai is sufficient, and whether care has been taken to see that that will not be adversely affected?

**Shri P. C. Sethi:** I have just said that the existing lease which is there for the public sector is sufficient for 50 years.

#### Automobile Ancillaries

\*1232. **Dr. L. M. Singhvi:** Will the Minister of Industry and Supply be pleased to state:

(a) whether the inquiry into the prices charged by the Automobile Ancillary Manufacturers has been completed; and

(b) if so, the principal recommendations of the enquiring body?

**The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra):** (a) No, Sir.

(b) Does not arise.

**Dr. L. M. Singhvi:** May I know whether Government are aware that a committee of inquiry on the problems of the automobile ancillaries in this country was appointed under the auspices of the Indian Productivity Council, and if so, the conclusions and findings of that committee, and to what extent those conclusions and findings have been implemented by Government?

**The Minister of Heavy Engineering and Industry in the Ministry of Industry and Supply (Shri T. N. Singh):** We have appointed a committee for ancillaries, under the Indian Productivity Council, and I think the report is yet to be received.

**Dr. L. M. Singhvi:** I am referring to the earlier committee, and I had asked whether the findings and recommendations of that committee had been implemented already or not. The answer given by the hon. Minister is not at all satisfactory.

**Shri T. N. Singh:** I shall have to find out about it; I shall require notice.

**Shri T. N. Singh:** May I know whether Government have any evidence with them that the ancillaries in this country are too highly priced and that this factor adds to the cost of the end-product, and whether this is also covered by the terms of reference of the proposed new committee?

**Shri T. N. Singh:** This charge of the price being high is being made by the main producers against the ancillary units, and by the ancillary producers against the main producers, and this has been going on. That is why we are making an enquiry into the cost structure of these things.

**Dr. Sarojini Mahishi:** May I know the terms of reference of the committee and how long they will take to submit their report?

**Shri T. N. Singh:** It is not a committee. We have appointed certain cost accountants to go into each individual case of the ancillary parts.

**Shri Shivaji Rao S. Deshmukh:** May I know the basis of the Government's present pricing policy for automobiles, and whether it is based on the ancillary prices in the countries of origin of the imports or whether it is based on the open market prices in India?

**Shri T. N. Singh:** The main question relates only to ancillaries produced for vehicles.

**Mr. Speaker:** That is too general a question.

## Foreign Collaboration

+

\*1233. { **Shri Onkar Lal Berwa:**  
**Shri Indrajit Gupta:**

Will the Minister of **Industry and Supply** be pleased to state:

(a) whether any letters of intent have been issued to foreign businessmen desirous of entering into collaboration agreements with the Indian nationals from December, 1964 to date;

(b) if so, the particulars of the foreign parties concerned; and

(c) the field in which collaboration is being sought by them?

**The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra):** (a) to (c). A statement is laid on the Table of the House.

## STATEMENT

(a) to (c). Since December, 1964 letters of preliminary approval have been issued direct to a foreign party in respect of two cases only.

2. The foreign parties concerned are (1) Mr. J. R. Joyce of M/s. Organon Laboratories Ltd., London and (2) M/s. Stein Atkinson Stordy Ltd., U.K. The former scheme is for the setting up of a new undertaking in India for the manufacture of intermediates and non-steroids, while the latter is for the setting up of a new industrial undertaking at Calcutta for the manufacture of various types of industrial furnaces. The investment in fixed assets in the second scheme is less than Rs. 25 lakhs.

**श्री श्रीकार लाल बेरवा :** मैं यह जानना चाहता हूँ कि किन किन देशों से इस तरह के समाचार प्राप्त हुए हैं और इन दो पार्टियों को किस आधार पर चुना गया है ।